

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 38 of 2020

In the matter of:

Vipra Containers Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies NCT of Delhi & Haryana

....Respondent

Present

For Appellant: Mr. Prabhakar Kumar, Advocate.

For Respondent: Mr. PS Singh (ROC), Advocate.

ORDER
(Virtual Mode)

16.12.2020: The Office of the Registry is directed to List the matter before Hon'ble Bench other than the present Bench comprising of Hon'ble Mr. Justice Venugopal M., Member (Judicial) & Hon'ble Dr. Alok Srivastava, Member (Technical), after obtaining necessary Orders from the Hon'ble Acting Chairperson.

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/ nn